

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**SEPCIAL BENCH**

**(IB)-507(PB)/2017**

**IN THE MATTER OF:**

M/s. Gupta Ji Electric Co. .... APPLICANT / PETITIONER  
Vs  
Amarapali Dream Valley Pvt. Ltd. .... RESPONDENT

**SECTION:**

**Under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 19.04.2018**

**Coram:**

**Dr. DEEPTI MUKESH  
Hon'ble Member (Judicial)**

**Sh. S. K. MOHAPATRA,  
Hon'ble Member (Technical)**

**PRESENTS**

For the Applicant/petitioner : Mr. Anurag Sharma, Adv.

**ORDER**

For order, see (IB)-90(ND)/2017.